

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 317

CA- 974/2019 IA-3943/2023 IA-5227/2022 IA-220/2022 IA-26/2021
IA-4895/2020 IA-260/2022
In
IB-1440(ND)/2018

IN THE MATTER OF:

M/s K.K.R. India Financial Services Pvt. Ltd

.....APPLICANT/PETITIONER

Vs

M/s Kquality Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 09.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Ekta Chaudhary, Advocate.

Mr. Sumesh Dhawan, Advocate.

For the Liquidator : Mr. Sanjay Bhatt, Ms. Apoorva, Advocates.

For the HDFC Bank : Adv. Gurmeet Bindra, Adv. Jasveen Kaur.

HYBRID HEARING (PHYSICAL & VC)

ORDER

CA- 974/2019:-

Mr. Sanjay Bhatt, Learned Counsel appearing for the Resolution Professional seeks further time to file separate application in terms of order dated 25.04.2024. One week time granted.

List the matter on **31.07.2024**.

IA-3943/2023:-

We have heard the submissions by Ms. Ekta Chaudhary, Learned Counsel appearing for the Applicant as well as Mr. Sanjay Bhatt, Learned Counsel appearing for the Liquidator.

Arguments concluded.

The parties are at liberty to file written submissions along with case laws, if any, within one week.

List the matter on **31.07.2024** for compliance.

IA-5227/2022:-

On the request made by Mr. Sumesh Dhawan, Learned Counsel appearing for the Applicant, the matter is adjourned.

List the matter on **31.07.2024**.

IA-220/2022 IA-260/2022:-

List these applications on **31.07.2024** for arguments.

IA-26/2021 IA-4895/2020:-

List these application along with IA-5227/2022 on **31.07.2024**.

The parties are directed to complete the pleadings, if not already completed.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)